

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 227 of 2016 (SZ)

Applicant(s)

Samanvaya Vedike @ Jayanagar,
No.35/11, 38th "A" Cross Road,
8th Block, Jayanagar,
Benaluru-5600070.

Rep. By its General Secretary
Shri. Obedulla Khan.

Vs. Respondent(s)

Bangalore Metro Rail Corporation Ltd.,
3rd Floor, BMTC Complex,
K.H. Road, Shanthinagar,
Bangalore -560027.

Rep. By its Managing Director
and 3 others

Legal Practitioners for Applicant(s)

M/s.Clifton D'Rozario and

Maitreyi Krishnan.

Legal Practitioners for Respondents

M/s. Poovayya & Co. for R1

Mrs. Me. Sarashwathy for R2

Mr. Devaraj Ashok for R3 and R4

Note of the Registry	Orders of the Tribunal
Order No. 3	<p>Date: 28th July, 2017</p> <p>Learned counsel appearing for the applicant and the respondents are present.</p> <p>The application is listed for final arguments.</p> <p>As the learned Expert Member is not available, list the matter for final arguments on 24.08.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>